COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

(ippointed our rounding)

IA NO. 1300 OF 2018 IN DFR NO. 3487 OF 2018

Dated: 25th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Global Energy Private Limited Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anurag Sharma

Counsel for the Respondent(s) :

<u>ORDER</u>

Issue notice to Respondent Nos. 1, 2 & 3 on IA No. 1300 of 2018 (*Urgent Listing*) and the main appeal, returnable on 2-10-2018. Dasti, in addition, is permitted.

List the matter on <u>3-10-2018</u>.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

tpd/kt